

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI

BENCH
COURT III

12. C.P.(IB)-63(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.04.2021**.

NAME OF THE PARTIES: PEC Limited
V/s
Phulchand Exports Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the applicant, Mr. Dinesh Bhatia and counsel for the
Respondent, Mr. Rohit Gupta are present through virtual hearing.

Reply is filed by Corporate Debtor. Counsel appearing for the petitioner
requested time for filing rejoinder. Time is granted. Petitioner is directed to
file rejoinder by serving advance copy to the other side. List this matter on
07.05.2021 for filing rejoinder and arguments.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)